

(c) whether Government have identified highly crime prone areas on Indian Railways and details thereof with measures taken to deal with the problem in those areas in particular?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). The information is being collected and will be laid on the Table of the House.

Revaluation of Hindalco's Fixed Assets

2204. SHRI P. K. KODIYAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Birlas have revalued Hindalco's fixed assets from Rs. 14 crores as shown in their last balance sheet to Rs. 66 crores in their latest annual report;

(b) whether it is also a fact that they have shown annual depreciation to be Rs. 8 crores in place of Rs. 2 crores as shown in the last balance sheet;

(c) whether this is a move aimed at extracting several times more compensation than what has actually been invested in the company in the event of its take over; and

(d) if so, what is Government's reaction thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a). Schedule G pertaining to the details of fixed assets attached to the Balance Sheet of Hindustan Aluminium Corporation Ltd. as on 31-12-1977 shows an addition of Rs. 61.72 crores to the gross value of plant, machinery and equipments on account of revaluation of assets at current value as on 1-1-1977.

(b) The Schedule referred to above also shows an addition to Rs. 11.16

crores to the total amount of depreciation during the year 1977 as against a corresponding amount of Rs. 2.81 crores added in the previous year (1976).

(c) and (d). Irrespective of the company's intentions whenever any question of payment of compensation arises all relevant factors, including the correct value of assets, are taken into consideration, for safeguarding public interest.

Extension of Bakhtiyarpur-Rajgir Rail Line

2206. SHRI BIRENDRA PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Bakhtiyarpur-Rajgir broad gauge line in Bihar State is proposed to be extended up to Gaya; and

(b) the progress made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The field work of the Preliminary Engineering-cum-Traffic Survey for extending Bakhtiyarpur-Rajgir broad gauge line upto Gaya has since been completed and the survey report is under finalisation. A decision regarding construction of this line will be taken after the results of the survey are known and also would depend upon the availability of resources.

Expert Committee Report of Pollution threat to Taj

2207. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the expert committee on the question of pollution threat to Taj and other monuments did recommend that various foundries, in Agra and also the shunting yard etc., should be shifted immediately;